

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 127 of 2015

Dated:-15th July, 2015

In the matter of:

**Powergrid Corporation of India Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)**

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **12.08.2015**.

COURT MASTER